

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00090/2018

DATED THIS THE 04<sup>TH</sup> DAY OF APRIL, 2018

HON'BLE SHRI.PRASANNA KUMAR PRADHAN.....MEMBER (A)

Mr Syed Asad Peeran (Retd. AO)  
S/o Syed Shah Peeran  
Aged about 65 years,  
Residing at No. 49/1 "EZZY CORINTH"  
Door No. 11, Hennur-Baglur Main Road  
Bangalore 560 077

...Applicant

(By Advocate Shri H.K.S. Holla)

V/s.

1. The Regional Provident  
Fund Commissioner – 1  
Employees Provident Fund Organization  
No. 13, Rajaram Mohan Roy Road  
Bangalore – 560 025.

2. The Central Provident  
Fund Commissioner  
Head Office  
#14, Bikaji Cama Place  
New Delhi – 110 066.

3. Union of India  
Ministry of Labour & Employment  
Government of India,  
Shram Shakthi Bhavan,  
Rafi Marg,  
New Delhi – 110 001  
Represented by its Additional Secretary

4. Fortis Hospitals Limited  
14 Cunningham Road  
Bangalore 560 052  
Represented by its  
Authorized Signatory

...Respondents

(By Smt Shwetha Anand, Counsel for the Respondents)

ORDER (ORAL)HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Both sides present. The applicant himself is also present. Learned counsel for the applicant mentioned that the matter has since been sorted out by the respondents and the payment has been received by the applicant. Hence the OA has become infructuous. This was confirmed by the learned counsel for the respondents.

2. Since no issue survives for further consideration, the OA stands dismissed as being infructuous. No order as to costs.

(PRASANNA KUMAR PRADHAN)  
MEMBER (A)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00090/2018**

Annexure-A1: Copy of bill dated 19<sup>th</sup> to 24<sup>th</sup> May, 2016

Annexure-A2: Copy of the application form for medical claim dated 08.06.2016

Annexure-A3: Copy of scanned copy dated 12.05.2016

Annexure-A4: Copy of letter dated 08.06.2016

Annexure-A5: Copy of legal notice dated 11.11.2016 along with the order of the Tribunal dated 25.11.2016

Annexure-A6: Copy of letter dated 21.07.2017

Annexure-A7: Copy of letter dated 06.07.2017

Annexure-A8: Copy of news appeared in Times of India dated 24.07.2017

Annexure-A9: Copy of letter dated 19.09.2017

Annexure-A10: Copy of letter dated 17.10.2017

Annexure-A11: Copy of letter dated 25.10.2017

Annexure-A12: Copy of order dated 08.11.2017

Annexure-A13: Copy of the APFC letter dated 17.11.2017

Annexure-A14: Copy of the affidavit of fourth respondent dated 03.11.2017

Annexure-A15: Copy of Office Memorandum dated 09.11.2017

Annexure-A16: Copy of outpatient bills dated from 04.10.2015 to 17.05.2016

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